

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 17th October, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA Nos- 350, 351, 358 & 359 of 2014 in
DFR No. 1265 of 2014**

**M/s. India Cements Ltd. ... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Gopal Chowdhary
Mr. C. Gunaranjan
Mr. Ram Babu**

**Counsel for the Respondent(s): Mr.K.V. Mohan
Mr. K.V. Balakrishna for R.1**

ORDER

Waiver of the fee as well as leave to file the appeal is allowed.
The Counsel for the Respondents seek some time for their reply in
application for condonation of delay

Post the matter on **10.11.2014.**

**(Rakesh Nath)
Technical Member
pr/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**